

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K.13018/02/2016-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 30th December, 2016.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint (i) Shri Justice Manojit Bhuyan, (ii) Shri Justice Michael Zothankhuma, and (iii) Shri Justice Suman Shyam, Additional Judges of the Gauhati High Court, to be Judges of the Gauhati High Court with effect from the date they assume charge of their respective offices.

RMP
30/12/2016

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tele: 23383037

To

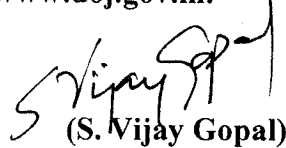
The Manager,
Government of India Press,
FARIDABAD

No. K. 13018/02/2016-US.II

Dated 30.12.2016

Copy to:-

1. (i) Shri Justice Manojit Bhuyan, (ii) Shri Justice Michael Zothankhuma, and (iii) Shri Justice Suman Shyam., Additional Judges, Gauhati High Court, Guwahati.
2. The Secretary to Governor of Assam, Dispur.
3. The Secretary to Governor of Arunachal Pradesh, Itanagar.
4. The Secretary to Governor of Mizoram, Aizawl.
5. The Secretary to Governor of Nagaland, Kohima.
6. The Secretary to Chief Minister of Assam, Dispur.
7. The Secretary to Chief Minister of Arunachal Pradesh, Itanagar.
8. The Secretary to Chief Minister of Mizoram, Aizawl.
9. The Secretary to Chief Minister of Nagaland, Kohima.
10. The Secretary to Chief Justice, Gauhati High Court, Guwahati.
11. The Chief Secretary, Government of Assam, Dispur.
12. The Chief Secretary, Government of Arunachal Pradesh, Itanagar.
13. The Chief Secretary, Government of Mizoram, Aizawl.
14. The Chief Secretary, Government of Nagaland, Kohima.
15. The Registrar General, Gauhati High Court, Guwahati.
16. President's Secretariat, (CA.II Section), New Delhi
17. PS to Principal Secretary to the Prime Minister, New Delhi.
18. Additional Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
19. PS to ML&J/PS to MoS(LJ)/PSO to Secretary (J)/JS(J-I)/DS(Desk)/US.I/SO(Desk)
20. Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.


(S. Vijay Gopal)

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